

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/41/9/AMR/ 2019	Under Liquidation	9 of IBC	Priya Trading Company Vs Veda Biofuel Ltd
	IA(IBC)/444/2023	U/s 35(1) (n) R/w 60(5) (c) of IBC, 2016 & Rule 11 of NCLT Rules, 2016	Dr Kondapalli Venkat Srinivas, Liquidator of Veda Biofuel Limited Vs Axis Bank

ORDER

In the absence of Hon'ble Member Technical, matter is adjourned to
08.07.2024.

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)